

GOVERNMENT OF INDIA

MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA

QUESTION NO 12.11.2010

ANSWERED ON

DEMAND TO DE CONTROL SUGAR .

537

Shri Nand Kumar Sai

Will the Minister of COALCOALCOALCOALCOALCONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :-

- (a) whether Government proposes to withdraw levy sugar obligation;
- (b) if so, the details thereof;
- (c) whether there has been demand of de-control of sugar by the sugar industry;
- (d) if so, the details thereof;
- (e) if so, whether Government has examined the said demand of sugar industry; and
- (f) if so, the details of action so far taken by Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(PROF. K.V. THOMAS)

(a): No, Sir.

(b): Does not arise.

(c) & (d): Sugar Industry have represented through National Federation of Cooperative Sugar Factories Ltd. and Indian Sugar Mills Association on the subject. Their demands include inter-alia procurement of sugar for Public Distribution System from the open market; removal of sugar from the purview of Essential Commodities Act; decontrol of sugar; dispensing with the release mechanism for sale of non-levy sugar and stock holding limits on trade or bulk consumers.

(e) & (f): Yes, Sir. It has been decided to consult State Governments and to hold meetings with various stakeholders.